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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH**

PRESENT: HON'BLE SHRI MOHAMMED AJMAL - MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON ^{16.09.2019}~~09.08.2019~~ AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman Bjarma	PLS	cssumanbjarma@gmail.com 9703358320	

ORDER

None appears for the Petitioner. The Respondent (CD) submits that settlement not accepted. Counsel for the Respondent files memo indicating that talks of settlement with the petitioner as well as consortium Banks. Call on 14.09.2019 for reporting settlement.


MEMBER JUDICIAL